

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 350 of 2011

[Arising out of OIA-COMMR-A-/318/VDR-I/2010 dated 22/11/2010 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Unitech Ltd

Unitech House, South City-I,
Gurgaon', Haryana

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara,
Gujarat-390007

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri Dharmendra Kanjani, Superintendent, Authorized Representative for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING:18.05.2022

DATE OF DECISION: 18.05.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 349 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Palak